

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SADHNA COMMUNICATIONS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SADHNA COMMUNICATIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	30/05/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74110DL2011PTC220039
5.	Address of the registered office and principal office (if any) of corporate debtor	5/6 S/F SIDE WEST PATEL NAGAR New Delhi DL 110008 IN
6.	Insolvency commencement date in respect of corporate debtor	19/07/2022
7.	Estimated date of closure of insolvency resolution process	15-01-2023 (180 th day from the Insolvency Commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Manoj Kulshrestha IBBI/IPA-003/IP-N00005/2016-17/10024
9.	Address and e-mail of the interim resolution professional, as registered with the Board	4F-CS-14, Ansal Plaza Mall, Vaishali, opp, Dabur , Ghaziabad,Uttar Pradesh ,201010 Email- <u>Costadviser@hotmail.com</u>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Email- cirp.sadhnacommunications@gmail.com Correspondence Address - 4F-CS-14, Ansal Plaza Mall, Vaishali, opp, Dabur , Ghaziabad,Uttar Pradesh ,201010
11.	Last date for submission of claims	02-08-2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	The relevant form can be downloaded from https://ibbi.gov.in/home/downloads Or Physical Address- 4F-CS-14, Ansal Plaza Mall, Vaishali, opp, Dabur , Ghaziabad,Uttar Pradesh,201010


Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SADHNA COMMUNICATIONS PRIVATE LIMITED on 19-07-2022.

The creditors of SADHNA COMMUNICATIONS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 02-08-2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date 22-07-2022
Place – Ghaziabad, U.P


Sd/-
Mr. Manoj Kulshrestha
IBBI/IPA-003/IP-N00005/2016-17/10024

